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കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2021-23

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ഏപ്രിൽ 27 27th April 2021	നമ്പർ No.	17
		1196 മേടം 14 14th Medam 1196		
		1943 വൈശാഖം 7 7th Vaisakha 1943		

PART I

Notifications and Orders issued by the Government

General Administration Department

General Administration (AIS-C)

NOTIFICATION

No. AIS-C2/89/2021-GAD.

Thiruvananthapuram, 26th March 2021.

The Hon'ble Mr. Justice B. Sudheendra Kumar, Judge, High Court of Kerala is granted leave on full allowances on the following dates under Section 5(2) of the High Court Judges (Salaries and Conditions of Service) Act, 1954 as per Notification issued under G.O. (Rt.) No. 1328/2021/GAD dated 26-3-2021.

<i>Period of Leave</i>	<i>Held sitting on</i>	<i>Rejoined Duty on</i>
25-1-2021 to 29-1-2021 (5 days)	22-1-2021	1-2-2021 FN
[Prefix: 23-1-2021 (Saturday-non sitting day), 24-1-2021 (Sunday-Holiday); Suffix: 30-1-2021 (Saturday-non-sitting day), and 31-1-2021 (Sunday-Holiday)]		

By order of the Governor,
RAJESH KUMAR, M.,
Joint Secretary to Government.